

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00962/2018

(in OA 200/00657/2016)

Jabalpur, this Wednesday, the 24th day of April, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sumera, S/o Mihi Lal, Retired Welder, Grade-3, Unit No.6, Under
PWI Sihora, R/o Gram Dhangawan, Teh – Sihora, District Jabalpur
(M.P.) – 482005
-Applicant

(By Advocate – Shri H.R. Bharti)

V e r s u s

1. Union of India through General Manager, West Central Railway, Jabalpur (M.P.) 482005.
2. Divisional Railway Manager, West Central Railway, Jabalpur (M.P.) 482005.
3. Assistant Divisional Engineer, Headquarter, West Central Railway, Jabalpur (M.P.) 482005 - Respondents

(By Advocate – Shri Ashok Kumar Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant has filed this MA for recalling the order dated 26.04.2018 passed in Original Application No.200/00657/2016.

2. The respondents have filed their reply in which they have submitted that all the reliefs prayed for in the O.A, have already

been granted to the applicant and a revised PPO dated 05.11.2018 (Annexure MA/2) has been issued incorporating the benefit accrued to him of Grade Pay Rs.2400/-.

3. We have considered and do not find anything to be adjudicated on this MA. Accordingly, MA is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member